



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.5598/2020
(S.W.P. No.2197/2012)

Friday, this the 15th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

ASI Ghulam Mohammad Bhat, 8809/NGO, GRP Kashmir, age 56 years,
S/o Ghulam Nabi Bhat, R/o Tilanpora, Budgam.

..Applicant
(Mr. M A Qayoom, Advocate)

Versus

1. State of J&K through Principal Secretary to Government, Home Department, Civil Secretariat, Srinagar/Jammu.
2. Inspector General of Police, Railways, J&K, Srinagar.
3. Sr. Superintendent of Police, Railways, Kashmir, Srinagar.
4. SHO P/S GRP Srinagar.

..Respondents
(Mr. Rajesh Thapa, Deputy Advocate General)

O R D E R (ORAL)

Mr. Justice L. Narasimha Reddy:

Learned counsel for applicant submits that the T.A. has become infructuous.

2. The TA is, therefore, dismissed as infructuous. There shall be no order as to costs.

**(Mohd. Jamshed)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

January 15, 2021

/sunil/dsn/sd/shakhi